

recently reviewed by the Taxation Enquiry Commission. While the Commission agreed that a percentage basis should be adopted for the levy, they were not in favour of a specific rate, *viz.*, 20% on an all-India basis. They were of opinion that in order to enable a certain degree of differentiation the percentage may be graded on a very broad basis.

#### Employment for Displaced Persons

**894. Shri Biren Dutt :** Will the Minister of Rehabilitation be pleased to state :

(a) Whether the schemes for opening *bidi* factories to provide employment to the old displaced persons of Tripura are being implemented;

(b) if so, how many such factories have been started; and

(c) the number of displaced persons who have been given employment under the *bidi* scheme ?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna) :** (a) to (c). Yes, 41 *bidi* making units have been sanctioned and are in different stages of implementation. These schemes are expected to provide employment to 615 displaced persons when fully implemented.

#### Labour Inspectors

**895. Shri Chattopadhyaya :** Will the Minister of Labour be pleased to state :

(a) the reasons for the delay in filling up the vacancies of Labour inspectors at Kothagudium and Secunderabad; and

(b) who is looking after their work ?

**The Minister of Labour (Shri Khandubhai Desai) :** (a) The delay in filling up the vacancies is due mainly to the time taken for completing the formalities, namely verification of antecedents and character, medical examination etc, in respect of candidates recommended by the Union Public Service Commission.

(b) One of the candidates recommended by the Commission has since been posted to Kothagudium. The Conciliation Officer (Central), Secunderabad, is looking after the work relating to the office of Labour Inspector at Secunderabad.

#### Cardamom

**896. Shri Velayudhan :** Will the Minister of Commerce and Consumer Industries be pleased to state :

(a) whether cardamom is now bought under a pool auction just like tea in the Cochin market; and

(b) if so, who has been given the right to auction the goods ?

**The Minister of Heavy Industries and Commerce and Consumer Industries (Shri Morarji Desai) :** (a) and (b). Government have issued no instructions for the holding of such auctions. The trade have presumably arrived at some arrangement privately with Messrs Carritt Moran & Co. Ltd. who are reported to be conducting these auctions since 17th October, 1956. Exports of cardamom continues to be free from export restrictions.

#### Housing for Low-Income Groups

**897. Shri Gidwani :** Will the Minister of Works, Housing and Supply be pleased to state :

(a) whether Government have received schemes from the State Governments for the allotment of money for housing for low-income groups in their States under the Second Five Year Plan; and

(b) if so, how much money has been allotted to them for the purpose ?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh) :**

(a) No. specific Schemes in regard to low-income groups housing are received from State Governments; they merely indicate their requirements of funds and allocations are made by the Centre. Requirements of funds for the Low-Income Group Housing Scheme for the Second Five Year Plan have already been intimated by most of the State Governments.

(b) A statement is laid on the Table of the House [See Appendix IV, annexure No. 66].

#### Indian Embassy in U.S.A.

**898. Shri D. C. Sharma :** Will the Prime Minister be pleased to state :

(a) the expenditure incurred on the Indian Ambassador's Office, Washington in 1955-56 ;

(b) whether there has been any increase in the expenditure of that year as compared to the previous year; and

(c) if so, the reasons therefor ?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru)** : (a) The expenditure on the Indian Embassy Washington is debited to different grants controlled by various Ministries. In respect of 1955-56 a total expenditure of Rs. 27,52,348 has been booked so far against the grant controlled by the Ministry of External Affairs only and includes expenditure on the main Chancery and Information Services. As the accounts for the year 1955-56 have not yet been finally closed, it is not possible to furnish firm figures as some book adjustments are likely to be effected before the accounts are closed.

(b) The corresponding figure relating to the year 1954-55 is Rs. 26,37,091. There has thus been a slight increase in expenditure during the year 1955-56 as compared with the previous year.

(c) The excess is mainly due to increase in the expenditure on the Postage and Telegram Charges and carriage of diplomatic bags and as a result of the decision to adjust expenditure on this account relating to the Defence Services Wing, against the Civil Estimates.

#### Raids from Pakistan

\*899. { Shri D. C. Sharma :  
Sardar Iqbal Singh :  
Sardar Akarpuri :

Will the Prime Minister be pleased to state :

(a) whether the Government of India have made any demand for the loss of life and property of Indian nationals caused by raids from Pakistan side from the 1st of August onwards; and

(b) if so, the result of these demands?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru)** : (a) Yes Sir, in two cases in each of which an Indian national lost his life. In one case the Government of India requested the Government of Pakistan to apprehend the culprits and make them pay damages to the dependents of the deceased. In the other case the Government of West Bengal has asked the Government of East Pakistan to pay adequate compensation.

(b) Final replies are awaited.

#### Vigilance Officer

900. { Shri D. C. Sharma :  
Shri K. C. Sodhia :

Will the Minister of Communications be pleased to state:

(a) whether any improvement has been effected in the working of the

Ministry and its Attached and Subordinate Offices since the Vigilance Officer was appointed; and

(b) the number of officers dealt with for corruption and other irregularities ?

**The Minister of Communications (Shri Raj Bahadur)** : (a) and (b). A short note containing the required information is laid on the Table of Lok Sabha. [See Appendix IV, annexure No. 67].

#### Displaced Persons in Mayapur Camp, West Bengal

901. **Shri N. B. Chowdhury** : Will the Minister of Rehabilitation be pleased to state the steps taken by Government to resettle the refugees of the Mayapur Camp in the Arambagh sub-division in the district of Hooghly in West Bengal after their camps have been washed away by the recent floods ?

**The Minister of Rehabilitation (Shri Mehr Chand Khana)** : There was no camp at Mayapur in Arambagh Sub-division. There were, however, two camps in that sub-division situated at a place called Sahapur which is near Mayapur. These camps were affected by the floods and the displaced families were removed to high lands where 500 new tents were provided for their accommodation. The flood water has since receded and the families are returning to the old camp sites.

#### Aliganj Quarters for Daftries and Sweepers

902. **Shri S. C. Samanta** : Will the Minister of Works, Housing and Supply be pleased to state :

(a) whether it is a fact that about one thousand quarters were built for Daftries and Sweepers at Aliganj (Lodi Colony);

(b) if so, when ;

(c) when electrical fittings were provided in those quarters;

(d) whether they are getting electric light at present;

(e) how many houses have recently been declared unsafe; and

(f) how the persons living in those houses will be accommodated ?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh)** : (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 68].

(c) By December, 1955.